GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4301 ANSWERED ON:06.12.2010 N INCLUSION OF BACKWARD CASTES IN SC Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether various State Governments including Bihar have urged inclusion of extremely backward castes, such as Nonia, Mallah, Kumhar, Kahar, Turha, Tatma, Lohar, Tanti, Kewat, Gangota, Dhanuk, Kanu in the list of scheduled castes;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has conducted any survey to ascertain the social, economic and educational condition of the said castes;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government for improving their conditions alongwith inclusion of the said castes in the list of scheduled castes?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (e) Proposal for inclusion of a caste in the list of Scheduled Castes in relation to a State, along with its ethnographic information, is required to be made by the concerned State Government, which is processed as per approved modalities.

Complete proposal for inclusion of castes namely, Tatma, Tanti, Gangota, Dhanuk and Kanu, in the list of Scheduled Castes, has not been received from any State Government.

State wise position of proposals in regard to castes namely, Nonia, Mallah, Kumhar, Kahar, Turha, Lohar and Kewat, is given in the Annexure. Presently no complete proposal for inclusion of any of these castes in the list of Scheduled Castes is pending with the Government.